

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 1450  
ANSWERED ON 12/12/2023**

**PMGSY PHASES**

**1450. SHRI CHANDRA PRAKASH CHOUDHARY:  
SHRI R.K. SINGH PATEL:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the salient features of the Pradhan Mantri Gram Sadak Yojana (PMGSY);**
- (b) the number of projects and roads sanctioned under PMGSY Phases I, II and III separately in the country during the last five years and the current year, State-wise particularly Jharkhand and Uttar Pradesh including Giridih Parliamentary Constituency;**
- (c) the total funds sanctioned, allocated and utilized by the State in this regard during the said period, State-wise;**
- (d) the achievements made so far along with the details of pending works and the time by which the pending works are likely to be completed, Statewise;**
- (e) whether any time limit has been fixed for the completion of roads and if so, the details thereof; and**
- (f) the steps being taken by the Government for the construction of roads to connect the far-flung areas and the underdeveloped parts of Jharkhand and Tribal areas of Uttar Pradesh?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)**

- (a) Pradhan Mantri Gram Sadak Yojana (PMGSY) was launched as a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations of designated population size (500+ in plain areas and 250+ in North-Eastern States, Himalayan States, Desert and Tribal Areas as per 2001 census) in the core network for uplifting the socio-economic condition**

**of the rural population. In the critical Left Wing Extremism affected blocks (as identified by Ministry of Home Affairs), additional relaxation has been given to connect habitations with population of 100 persons and above (2001 census). As the programme unfolded a need was felt for consolidation of the existing Rural road Network to improve its efficiency not only as a provider of transportation services but also as a vehicle for social and economic development. Accordingly, in the year 2013, PMGSY-II was launched for upgradation of selected through Routes and Major Rural Link with a target to upgrade 50,000 km in various states and Union Territories. In the year 2019, Government launched PMGSY-III for consolidation of 1,25,000 km Through Routes and Major Rural Links connecting inter-alia, to Gramin Agriculture Market(GrAMs), higher secondary Schools and Hospitals.**

#### **Salient Features of PMGSY**

- **Decentralized, evidence based planning**
- **Standards and specifications as per Indian Road Congress (IRC) and Rural Roads Manual**
- **Dedicated Implementation Mechanism: National Rural Infrastructure Development Agency (NRIDA), State Rural Road Development Agency (SRRDA) and Project Implementation Units (PIUs)**
- **Detailed Project Reports (DPRs) scrutiny by State Technical Agencies, Principal Technical Agencies and NRIDA**
- **Strong IT backbone for monitoring and implementation (Online Management, Monitoring and Accounting System (OMMAS), Government e-Procurement System of NIC (GEPNIC), Electronic Maintenance of Rural Roads under PMGSY (eMARG), Geographic Information System (GIS) applications)**
- **Three-tier Quality Management System**
- **Grievance Redressal Mechanism (Meri Sadak App)**
- **Unbroken flow of funds**
- **5 year inbuilt maintenance included with performance guarantee of contractor**

**(b) Parliamentary constituency-wise data is not maintained within the Ministry. There are three districts within Giridih Parliamentary Constituency viz. Giridih, Bokaro and Dhanbad. The roads work sanctioned during the last five years and the current year, State-wise particularly Jharkhand and Uttar Pradesh including Giridih, Bokaro and Dhanbad districts; is given in Annexure-I.**

**(c) The allocation/release of funds to the States for implementation of PMGSY is done on the basis of the proposal received from the State and depends, inter-alia, on works in hand, execution capacity of the State and unspent funds available with it. The details of Central share released and expenditure incurred (including State share) to the States/UTs is given in Annexure-II.**

**(d)&(e) The achievements made so far along with the details of pending works, State-wise; is given in Annexure-III. The timeline for completion of PMGSY-I & II is March, 2024 and for PMGSY-III is March 2025.**

**(f) Under PMGSY-I, habitations with population (census, 2001) of 500+ in plain areas and 250+ in North-East and Himalayan States, Desert areas, Tribal (Schedule V) areas and 88 Selected Tribal and Backward districts (as identified by the Ministry of Home Affairs (MHA) were eligible for providing connectivity. In addition to above to ensure improved road connectivity under PMGSY for most remote and tribal areas, additional relaxation has been given to connect habitations with population 100 to 249 persons in Left Wing Extremism (LWE) affected blocks as identified by the MHA.**

**Details of habitations sanctioned, completed and balance under 250+ and 100-249 category in the State of Jharkhand and Uttar Pradesh are as under:-**

<b>State</b>	<b>Population category (250+)</b>		<b>Population category (100-249) (LWE)</b>	
	<b>Sanctioned</b>	<b>Connected</b>	<b>Sanctioned</b>	<b>Connected</b>
<b>Jharkhand</b>	<b>4,174</b>	<b>4,174</b>	<b>1,397</b>	<b>1,397</b>
<b>Uttar Pradesh</b>	<b>139</b>	<b>139</b>	<b>0</b>	<b>0</b>

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**Annexure-I****Annexure referred to in part (b) of reply to Lok Sabha Unstarred  
Question No. 1450 for 12.12.2023****State/ UT wise details of road works sanctioned under PMGSY-I, II and  
III during last four years and current year 2023-24 (as on 07.12.2023)**

Sr. No.	States/UTs	No. of Road Sanctioned (01.04.2018 to 07.12.2023)		
		PMGSY-I	PMGSY-II	PMGSY-III
1	Andaman and Nicobar Islands	32	48	0
2	Andhra Pradesh	76	4	413
3	Arunachal Pradesh	265	80	91
4	Assam	466	250	584
5	Bihar	294	345	731
6	Chhattisgarh	706	1	534
7	Goa	0	0	0
8	Gujarat	0	0	304
9	Haryana	0	0	259
10	Himachal Pradesh	352	112	299
11	Jammu And Kashmir	645	121	211
12	Jharkhand	270	165	449
13	Karnataka	0	0	826
14	Kerala	31	2	255
15	Ladakh	30	13	50
16	Madhya Pradesh	1	0	1,077
17	Maharashtra	0	0	842
18	Manipur	109	55	0
19	Meghalaya	334	94	55
20	Mizoram	46	6	0
21	Nagaland	19	13	40
22	Odisha	325	636	1404
23	Puducherry	0	45	0
24	Punjab	0	0	206
25	Rajasthan	0	0	878
26	Sikkim	0	34	0
27	Tamil Nadu	476	94	1154
28	Telangana	0	0	361
29	Tripura	3	42	32
30	Uttar Pradesh	92	30	2498
31	Uttarakhand	868	112	104
32	West Bengal	0	288	144
	<b>Total</b>	<b>5440</b>	<b>2590</b>	<b>13,801</b>

**The details of No of roads sanctioned in the Giridih, Bokaro and Dhanbad districts in Giridih Parliament Constituency for the last five years and the current year (as on 11.12.2023)**

<b>Sr. No.</b>	<b>District Name</b>	<b>No. of Roads Sanctioned (01.04.2018 to 11.12.2023)</b>		
		<b>PMGSY-I</b>	<b>PMGSY-II</b>	<b>PMGSY-III</b>
<b>1</b>	<b>Giridih</b>	<b>48</b>	<b>8</b>	<b>29</b>
<b>2</b>	<b>Bokaro</b>	<b>0</b>	<b>7</b>	<b>15</b>
<b>3</b>	<b>Dhanbad</b>	<b>0</b>	<b>5</b>	<b>15</b>

**Annexure-II****Annexure referred to in part (c) of reply to Lok Sabha Unstarred  
Question No. 1450 for 12.12.2023****State-wise details of fund released and expenditure incurred during  
last four years and current year 2023-24 (as on 06.12.2023)****Rs. in crores**

Sl. No.	State/ U T	Release of Central Fund						Expenditure incurred including State share					
		2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24
1	Andaman & Nicobar	0.00	0	0	9.215	12.22	0.00	0	0	3.78	5.45	7.51	20.24
2	Andhra Pradesh	243.88	476.27	53.2	50	644.13	24.44	235.73	338.84	396.75	508.86	748.63	259.00
3	Arunachal Pradesh	1350.00	1123	952.31	1090.6	1018.74	3.20	1,003.57	1270.03	1429.61	1279.07	1,246.99	144.46
4	Assam	2542.76	2401.88	2516.62	1591.5	664.91	0.00	2413.64	3628.93	2600.19	2488.03	1,118.21	374.68
5	Bihar	140.00	286.7	49.13	374.9975	1443.23	491.37	1874.77	1552.37	2173.52	1993.13	2,088.54	1190.04
6	Chattisgarh	664.39	1614.6	924.48	394.41	995.87	92.02	1512.94	1159.7	1985.94	1902.34	1,057.35	234.74
7	Goa	0.00	0	0	0	0	0.00	0	0	0	0	0	0
8	Gujarat	0.00	0	79.08	195.5	266.63	180.84	32.72	29.35	133.32	400.16	492.19	167.97
9	Haryana	13.20	16.03	0	353.23	168.25	37.35	2.28	0.48	92.1	583.12	213.81	125.34
10	Himachal Pradesh	703.37	1284.89	745.24	517.45	624.76	367	690.59	724.34	1061	933.22	626.84	219.00
11	Jammu & Kashmir	590.77	695.5	1727.3	1328.34	717	710	1082.7	1324.12	932.37	1485.28	1,114.78	856.91
12	Jharkhand	757.32	214.41	293.5	0	332.63	242.05	1211.46	1312.94	1083.34	598.44	745.63	652.72
13	Karnataka	47.19	534.24	49.29	704.25	720.47	1.39	15.85	1.1	728.4	1499.18	862.29	189.91
14	Kerala	105.88	48.64	89.97	0	106.76	1.24	225.16	122.18	71.66	49.91	124.97	81.56
15	Madhya Pradesh	1057.49	1308.97	1099.54	1392.13	1557.47	58.59	2533.07	1799.47	2166.99	2419.14	1,978.73	706.80
16	Maharashtra	6.75	150	0	0	742.99	306.63	204.2	207.12	212.09	376.73	1,062.82	682.45
17	Manipur	293.63	263.85	420.66	742	744.98	0.00	286.06	487.23	605.77	718.36	537.37	241.35
18	Meghalaya	196.42	357	355.29	483.92	405.89	0.00	158.99	289.79	473.71	536.92	373.72	105.31
19	Mizoram	51.32	576.06	1.59	74.34	584.2	2.08	138.48	285.18	277.32	332.86	315.94	135.26
20	Nagaland	149.63	88.89	72.89	145.31	183.15	56.21	71.66	70.8	144.7	125.83	198.65	59.92

21	Odisha	2535.18	798.11	774.29	437.5	1235.88	813.5	3289.38	2489.91	1754.13	1796.50	2,088.90	1038.88
22	Punjab	0.00	0	0	68.59	231.06	215.1	227.64	32.1	2.67	295.14	27.08	405.31
23	Puducherry	0.00	0	0	11.65	24.72	0.27	0	0	0	0	428.72	10.59
24	Rajasthan	150.05	184.74	237.15	917.50	199.9	134.41	857.63	289.11	492.13	1452.62	373.25	235.48
25	Sikkim	199.40	4.39	195.5	107.28	263.33	0.84	222.55	175.11	178.52	177.89	230.34	95.28
26	Tamil Nadu	619.14	308.46	265.38	440	613.7	182.25	890.32	799.29	626.92	1169.56	532.36	535.62
27	Telangana	73.31	267.38	0	86.63	321.43	131.96	321.02	289.44	288.59	410.8	346.03	331.81
28	Tripura	370.17	10.64	69.57	73.88	267.59	0.00	129.22	95.36	99.13	203.44	152.9	34.47
29	Uttar Pradesh	988.23	78.07	123.9	1418.55	2068.57	1748.93	959.98	356.63	440.19	2074.26	3,267.32	2522.30
30	Uttarakhand	1426.98	554.9	1536.27	787	1297.16	185	698.43	1080.48	1493.5	1218.45	1,350.02	242.95
31	West Bengal	112.77	348.25	969.31	49.94	381.03	2.14	2057.64	1512.52	1471.94	701.28	394.75	178.92
32	Ladakh	0.00	0	50	140.785	109.97	37.5	0	0	514.73	109.66	107.81	24.25
<b>Total</b>		<b>15389.23</b>	<b>13,995.87</b>	<b>13,651.46</b>	<b>13,952.86</b>	<b>18948.62</b>	<b>6026.31</b>	<b>22,344.11</b>	<b>21,723.90</b>	<b>23,935</b>	<b>27,842.63</b>	<b>24,214.45</b>	<b>12,103.74</b>

**Annexure-III****Annexure referred to in part (d) & (e) of reply to Lok Sabha Unstarred  
Question No. 1450 for 12.12.2023****State-wise details of achievements made so far along with the details  
of pending works (as on 06.12.2023)**

<b>Sr. No.</b>	<b>State Name</b>	<b>No of Roadwork Sanctioned</b>	<b>Road Length(km) Sanctioned</b>	<b>No of Bridge Work Sanctioned</b>	<b>No of Road Work Completed</b>	<b>No of Bridge Works Completed</b>	<b>Road Length (Km) Completed</b>	<b>Balance Road Length(Km)</b>
1	Andaman and Nicobar Islands	115	200	0	61	0	108	91
2	Andhra Pradesh	5,219	19,882	375	4,996	269	17,632	1,675
3	Arunachal Pradesh	1,479	15,105	267	1,287	187	13,412	1,646
4	Assam	9,199	32,420	1,454	8,926	1366	31,332	932
5	Bihar	18,786	65,712	2,006	18,058	1349	59,552	4,230
6	Chhattisgarh	8,924	45,612	546	8,512	383	42,330	2,049
7	Goa	70	156	0	70	0	155	0
8	Gujarat	4,826	15,731	279	4,750	88	14,924	634
9	Haryana	773	8,111	18	746	18	7,906	146
10	Himachal Pradesh	3,877	24,978	104	3,427	94	21,000	3,660
11	Jammu And Kashmir	3,425	20,667	304	2,887	193	18,336	1,981
12	Jharkhand	8,151	33,720	853	7,554	567	28,868	4,219
13	Karnataka	4,417	24,208	163	4,244	128	23,545	545
14	Kerala	1,778	5,172	4	1,532	3	4,055	1,081
15	Ladakh	191	1,622	3	131	3	1,070	456
16	Madhya Pradesh	20,438	93,640	1,755	20,050	1188	88,932	1,550
17	Maharashtra	6,883	33,499	905	6,161	866	28,894	3,993



<b>18</b>	<b>Manipur</b>	<b>1,913</b>	<b>11,673</b>	<b>211</b>	<b>1,738</b>	<b>146</b>	<b>10,776</b>	<b>890</b>
<b>19</b>	<b>Meghalaya</b>	<b>1,229</b>	<b>5,198</b>	<b>112</b>	<b>1,047</b>	<b>87</b>	<b>4,279</b>	<b>896</b>
<b>20</b>	<b>Mizoram</b>	<b>351</b>	<b>4,483</b>	<b>0</b>	<b>308</b>	<b>0</b>	<b>4,269</b>	<b>195</b>
<b>21</b>	<b>Nagaland</b>	<b>396</b>	<b>4,893</b>	<b>53</b>	<b>327</b>	<b>46</b>	<b>4,202</b>	<b>692</b>
<b>22</b>	<b>Odisha</b>	<b>17,900</b>	<b>74,539</b>	<b>704</b>	<b>17,194</b>	<b>569</b>	<b>69,269</b>	<b>2,765</b>
<b>23</b>	<b>Puducherry</b>	<b>45</b>	<b>106</b>	<b>0</b>	<b>30</b>	<b>0</b>	<b>62</b>	<b>42</b>
<b>24</b>	<b>Punjab</b>	<b>1,379</b>	<b>10,364</b>	<b>39</b>	<b>1,283</b>	<b>9</b>	<b>9,753</b>	<b>569</b>
<b>25</b>	<b>Rajasthan</b>	<b>18,083</b>	<b>77,716</b>	<b>73</b>	<b>17,806</b>	<b>38</b>	<b>73,439</b>	<b>1,954</b>
<b>26</b>	<b>Sikkim</b>	<b>995</b>	<b>4,915</b>	<b>99</b>	<b>915</b>	<b>63</b>	<b>4,624</b>	<b>225</b>
<b>27</b>	<b>Tamil Nadu</b>	<b>9,692</b>	<b>23,708</b>	<b>186</b>	<b>9,512</b>	<b>131</b>	<b>22,955</b>	<b>576</b>
<b>28</b>	<b>Telangana</b>	<b>3,545</b>	<b>14,583</b>	<b>551</b>	<b>3,113</b>	<b>322</b>	<b>12,271</b>	<b>2,015</b>
<b>29</b>	<b>Tripura</b>	<b>1,435</b>	<b>5,470</b>	<b>64</b>	<b>1,358</b>	<b>53</b>	<b>4,863</b>	<b>430</b>
<b>30</b>	<b>Uttar Pradesh</b>	<b>21,063</b>	<b>76,983</b>	<b>17</b>	<b>20,159</b>	<b>10</b>	<b>70,256</b>	<b>5,572</b>
<b>31</b>	<b>Uttarakhand</b>	<b>2,512</b>	<b>21,355</b>	<b>367</b>	<b>2,222</b>	<b>196</b>	<b>19,579</b>	<b>1,567</b>
<b>32</b>	<b>West Bengal</b>	<b>7,407</b>	<b>37,815</b>	<b>55</b>	<b>7,195</b>	<b>53</b>	<b>36,535</b>	<b>962</b>
	<b>Total</b>	<b>186,496</b>	<b>814,236</b>	<b>11,567</b>	<b>177,599</b>	<b>8425</b>	<b>749,185</b>	<b>48,241</b>